

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO: 962
ANSWERED ON 24.07.2026

UPGRADATION/MODERNISATION OF AWC

962. SHRI KAMAKHYA PRASAD TASA:
SHRI MANISH JAISWAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Anganwadi Centres is a type of rural child care centres in the country, if so, the details thereof;
- (b) the number of Anganwadi Centres (AWCs) functioning in the country, along with the funds allocated, released and utilised during the last three years, State/UT-wise;
- (c) whether the Government is aware that these Anganwadi Centres are functioning in dilapidated/damaged buildings;
- (d) if so, the details thereof and the total number of such buildings identified which require urgent repairs, State-wise;
- (e) the number of AWCs which are operating from permanent and rented buildings in the country separately, State/UT-wise; and
- (f) whether there is any proposal to modernise/upgrade the AWCs in the country, if so, the details of fund allocated, released and utilized for this purpose?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (e) Under Mission Saksham Anganwadi and Poshan 2.0, a package of six services i.e Supplementary Nutrition (SNP), Pre-school Non-formal Education, Nutrition & Health Education, Immunization, Health Check-up, and Referral Services are provided to the eligible beneficiaries through Anganwadi Centres. Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through National Health Mission (NHM) & Public Health Infrastructure. These services are provided to the eligible registered beneficiaries i.e children up to the age of 6 years, Pregnant Women and Lactating Mothers across the country

and Adolescent Girls in the age group of 14 to 18 years in Aspirational Districts of States and all districts of North Eastern Region by through the platform of Anganwadi Centre.

Under Mission Saksham Anganwadi and Poshan 2.0, various steps have been undertaken to improve the infrastructure facilities at Anganwadi Centres (AWCs). During 15th Finance Commission cycle, 40,000 Anganwadi Centres have been sanctioned for construction in convergence with MGNREGS.

Further, States/UTs have also been advised to continue to tap funds for construction of AWC buildings from various schemes such as Member of Parliament Local Area Development Scheme (MPLADS), Rural Infrastructure Development Fund (RIDF), Finance Commission Grants to Panchayati Raj Institutions, Multi- Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc.

Directions have been issued to States/UTs to co-locate Anganwadi Centres, which are running on rent without sufficient infrastructure, at nearby Primary Schools, where space is available. Guidelines for Co-locating Anganwadi Centres within Government Primary Schools have been issued jointly with Ministry of Education.

Various other initiatives have been undertaken for construction of AWCs under PM JANMAN and Dharti Aaba Janjatiya Gram Utkarsh Abhiyan for the targeted development of tribal population and VVP (Vibrant Village Programme) - Phase I, focusing on Northern border areas.

Also, in order to improve the infrastructure facilities at AWCs, funds @Rs.17,000/- for providing drinking water facilities and @Rs.36,000/- for construction of toilets are provided to States and UTs. A total of 1,58,966 AWCs have been approved for providing drinking water facilities and 1,42,522 AWCs for construction of toilets across the country.

The State/UT wise number of AWCs functioning in the country and AWCs running in own building is available on the Poshan Tracker public dashboard at the link: <https://www.poshantracker.in/statistics>.

The State and UT wise details of funds released and utilized during the last three years under Mission Saksham Anganwadi and Poshan 2.0 are placed at Annexure.

(f) Under Mission Saksham Anganwadi and Poshan 2.0, two lakh Anganwadi Centres (AWCs) located in Government buildings have been sanctioned as Saksham Anganwadis for delivery of improved nutrition and for Early Childhood Care and Education in the 15th Finance Commission cycle. Saksham Anganwadis are provided with infrastructure such as LED screens, water filtration system, Poshan Vatika, Early Childhood Care and Education (ECCE) material and Building as Learning Aid (BALA) paintings. As on 10.07.2026, funds amounting to Rs. 1232.65 Cr has been allocated out of which Rs. 836.27 Cr has been released across the country for the upgradation.

Annexure

**STATEMENT REFERRED TO IN REPLY TO PART (B) OF LOK SABHA UNSTARRED
Q.NO. 962 FOR ANSWER ON 24.07.2026 REGARDING
UPGRADATION/MODERNISATION OF AWC**

(Rs in crore)

Mission Saksham Anganwadi and Poshan 2.0

SN	Name of the State/UT	2023-24		2024-25		2025-26
		Funds released	Fund utilised	Funds released	Fund utilised	Funds released
1	Andaman and Nicobar Islands	12.15	11.06	9.63	9.21	8.10
2	Andhra Pradesh	705.68	734.52	645.73	641.23	759.76
3	Arunachal Pradesh	162.06	139.34	102.61	99.58	118.5
4	Assam	2233.31	2804.16	2482.34	2605.14	1548.67
5	Bihar	1859.29	1703.55	2262.92	1659.24	905.43
6	Chandigarh	19.79	19.26	14.56	14.31	9.87
7	Chhattisgarh	579.46	664.31	733.30	730.29	518.22
8	Dadra & Nagar Haveli and Daman & Diu	11.97	11.57	9.13	9.07	5.92
9	Delhi	161.81	135.31	160.41	152.34	150.21
10	Goa	13.95	12.22	13.44	11.52	19.74
11	Gujarat	1126.80	658.81	601.32	598.35	699.13
12	Haryana	225.78	183.94	232.69	212.49	67.12
13	Himachal Pradesh	301.09	146.69	313.07	311.04	328.59
14	Jammu & Kashmir	530.88	595.21	662.79	634.78	401.62
15	Jharkhand	664.30	560.25	496.95	465.21	429.26
16	Karnataka	912.96	729.26	886.85	875.36	863.64
17	Kerala	306.64	359.22	435.74	429.54	283.81
18	Ladakh	19.62	18.06	18.89	18.49	16.41
19	Lakshadweep	2.88	2.73	1.35	1.24	0.82

20	Madhya Pradesh	1123.11	1048.42	1144.54	1123.54	937.45
21	Maharashtra	1699.52	1219.66	1368.84	1354.26	1405.45
22	Manipur	201.28	224.68	342.87	316.82	199.99
23	Meghalaya	269.69	193.30	137.93	135.26	182.04
24	Mizoram	100.27	72.19	55.29	54.26	52.69
25	Nagaland	262.91	209.24	147.01	146.32	146.29
26	Odisha	968.80	891.06	948.16	906.51	911.27
27	Puducherry	4.48	8.35	3.68	3.65	4.02
28	Punjab	307.87	220.55	265.48	262.45	190.73
29	Rajasthan	1091.96	880.87	741.85	735.82	843.51
30	Sikkim	33.49	23.77	18.07	18.02	18.21
31	Tamil Nadu	880.79	662.40	638.47	632.41	636.6
32	Telangana	507.87	522.99	430.76	419.75	209.2
33	Tripura	244.22	211.20	153.41	145.25	154.73
34	Uttar Pradesh	2668.69	2510.27	2694.62	2498.26	2145.42
35	Uttarakhand	288.24	426.34	216.33	207.52	271.05
36	West Bengal	1237.56	1522.40	1513.80	1497.52	1333.9
